

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No231  
CP 50 of 2020

**Proceedings under Section 66 of Co.act,2013**

**IN THE MATTER OF:**

Tine Agro Limited  
(Formerly Known as Kansal Fibres Limited)

.....Applicant

.....Respondent

**Order delivered on 07/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Jatin Kapadia, PCS  
For the Respondent :

**ORDER**

Pleadings are complete. Learned Senior Counsel Mr. Pahwa states that there are no objections and the details of the new name of the company is also provided and filed which has come on record.

List for hearing on 22.12.2022

-Sd-

**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**